

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.35
C.P. (IB)No.124/BB/2023

IN THE MATTER OF:

M/s. Avishkar Innovative Pvt. Ltd.

... Petitioner

Order under Section 10 of IBC, 2016

Order delivered on 23.04.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Atul Madhavan

ORDER

1. Heard the learned Counsel for the Petitioner.
2. The Ld. Counsel for the Petitioner on instructions seeks permission from this Adjudicating Authority for withdrawing the instant Petition.
3. **Considering his submissions, C.P.(IB)No.124/BB/2023 is hereby dismissed as withdrawn.**

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)
Puja

Sd/-
K. BISWAL
MEMBER (JUDICIAL)